

ing the next Five Year Plan in the country; and

(b) if so, their number and location selected and the amount earmarked?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). The Sixth Five Year Plan 1980-85 of the India Tourism Development Corporation, a public sector undertaking, includes a provision for the construction of a 300-room hotel of the five star category at an estimated cost of Rs. 1200 lakhs at New Delhi. Besides, the Hotel Corporation of India, a subsidiary of Air India, is constructing two hotels of the five star category, a 275-room hotel at an estimated cost of Rs. 1448.95 lakhs at Srinagar and a 355-room hotel at an estimated cost of Rs. 1603.00 lakhs at Bombay.

Agreements with USA for Financing Development Projects

4462. SHRI RAMA CHANDRA RATH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some agreements were signed between U.S. and India at New Delhi in December, 1980 for financing the development projects in the country;

(b) if so, the amount of loans and grants which will be given by U.S. as per the agreements; and

(c) the details thereof?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (c). Four agreements providing for \$90.6 million of loans and \$9.4 million of grant were signed on 15-12-1980 with the United States Agency for International Development. The loans are for fertilizer imports (\$35 million), agricultural credit through support to the lending programme for minor irrigation of the Agricultural Refinance & Development Corporation (\$ 35.6 million)

and medium irrigation projects in Rajasthan (\$20 million). The loans are repayable over a period of 40 years including a grace period of 10 years and carry an interest rate of 2 per cent during the first ten years and 3 per cent thereafter. The grant of \$ 9.4 million is to further assist Government of India's Model Plan for basic health and family planning services in selected districts in the five states of Himachal Pradesh, Punjab, Haryana, Gujarat and Maharashtra.

शिक्षित बेरोजगार युवकों को प्रशिक्षण देने की योजना

4463. श्री निहाल सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अखिल भारतीय हस्तशिल्प बोर्ड ने वर्ष 1969 में शिक्षित बेरोजगार युवकों को प्रशिक्षण देने की योजना आरम्भ की थी ;

(ख) यदि हां, तो अब तक कितने युवकों को प्रशिक्षण दिया जा चुका है और प्रत्येक राज्य में ऐसे कितने व्यक्ति काम कर रहे हैं ;

(ग) क्या यह सच है कि कुछ समय बाद राष्ट्रीय विकास परिषद् ने यह योजना राज्यों को सौंप दी थी और योजना के अन्तर्गत काम करने वाले सभी कर्मचारियों की सेवाएं समाप्त करने के नोटिस जारी कर दिये थे और इस प्रकार वे बेरोजगार हो गये हैं; और यदि हां, तो इस प्रकार बेरोजगार हुए कर्मचारियों की संख्या कितनी है; और

(घ) बोर्ड द्वारा छुटनी किये गये इन सभी कर्मचारियों को सेवा में बहाल करने के लिए केन्द्रीय सरकार द्वारा क्या कार्यवाही की गई है ?

वाणिज्य मंत्रालय में राज्य मंत्री
(श्री सुशील आलम खाँ) : (क) जी,
नहीं

(ख) से (घ) : प्रश्न नहीं उठते

गलीचों का निर्यात

4464. श्री निहाल सिंह : क्या
वाणिज्य मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या अखिल भारतीय हस्त-
शिल्प बोर्ड ने 1969 में गलीचों के निर्यात की
योजना आरम्भ की थी ;

(ख) यदि हाँ, तो कितने मूल्य के
गलीचों का निर्यात किया गया और इस
योजना के व्ययगत होने से पहले कितनी
विदेशी मुद्रा अर्जित की गई ;

(ग) क्या यह सच है कि राष्ट्रीय विकास
परिषद् का विचार गलीचों के निर्यात की
योजना पुनः आरम्भ करने का है ;

(घ) यदि हाँ तो क्या राष्ट्रीय
विकास परिषद् का विचार उन कर्मचारियों
को रोजगार प्रदान करने का है जो अखिल
भारतीय हस्तशिल्प बोर्ड द्वारा आरम्भ की
गई गलीचा योजना के व्ययगत होने पर
बेरोजगार हो गये थे ; और

(ङ) यदि नहीं, तो उसके क्या कारण
हैं ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री
सुशील आलम खाँ) : (क)
जी, नहीं ।

(ख) से (ङ). प्रश्न नहीं उठते ।

Bank Credit under Rural Investment Development Programme

4465. SHRI SHIV KUMAR SINGH
THAKUR: Will the Minister of
FINANCE be pleased to state:

(a) whether Government are aware
that the artisans, weaker sections and
agriculturists have not been getting
their due share of bank credit from
nationalised banks under the Rural
Investment Development Program-
me;

(b) if so, the steps Government
propose to take to liberalise the
scheme to give maximum benefit to
these sections of the society; and

(c) the quantum of loan given to
artisans, weaker sections and agricul-
turists during the year 1980 under the
Rural Investment Development Pro-
gramme of the nationalised banks in
Madhya Pradesh?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
MAGANBHAI BAROT): (a) Pre-
sumably, the Hon'ble Member is re-
ferring to the commercial banks' advances under the scheme of the
Integrated Rural Development Pro-
gramme of the Government. The
Government and the Reserve Bank
monitor the performance of the banks
regarding their advances to agricul-
tural sector including the various
rural programme like Integrated Rural
Development Programme. Cases of
complaints regarding non-availability
of bank loans to individuals are look-
ing into at appropriate levels.

(b) The Scheme of Integrated Rural
Development Programme has been
designed to assist the poorer sections
of the rural population to raise them-
selves above the poverty line. It
envisages a Government subsidy of
one-third to one-fourth of the cost of
the scheme for different categories of
borrowers.

To accelerate the flow of bank credit
to the weaker sections the following